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Title: Regarding allocation of funds under Flood Mitigation Scheme.

SHRI C. GOPALAKRISHNAN (NILGIRIS): Hon. Chairman, Sir. Thank you for giving me an opportunity to speak. With the blessings of hon. Chief Minister of Tamil Nadu, Puratchi Thalaivi 'Amma', I raise an important issue of my Nilgiri constituency regarding allocation of funds under the Flood Mitigation Scheme for Avinashi-Athikadavu Groundwater Recharging Scheme. The purpose of the scheme is to make use of the surplus water during the monsoon and rainy season. The budget cost of this project currently comes about Rs.1862 crore.

Around 100 TMC feet of water had been drained into the sea in the last 15 years. If the above project is implemented, about 50 lakh people living in Karamadai, Annor, Mettupalayam, Avinashi, Tirupur, Kangeyam Gobichettipalayam, Oothukuli, Palladam and Perundurai would be benefited by it.

Sir, considering the value and scarcity of water, kind hearted hon. Chief Minister of Tamil Nadu, Amma has allocated Rs.30 lakh for consideration of preliminary feasibility and implementation of this project. It may also be noted that hon. Chief Minister of Tamil Nadu, Puratchi Thalaivi Amma has already submitted a memorandum to the Prime Minister of India on 3rd June, 2014 for the allocation of funds for this project. I urge upon the Government to do the needful in this regard. Thank you.